Federation and arrangements have been made for direct supplies of yarn from Mills to the Weavers' Co-operative Societies.

Development Projects in Nagaland

*29. **Shrimati Renuka Ray:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that a number of development projects have recently been started in Nagaland;

(b) if so, the nature of these projects; and

(c) how far these projects have roused people's enthusiasm and helped to bring about a lessening of the tension in that area?

The Parliamentry Secretary to the Minister of External Affairs (Shri S. C. Jamir): (a) Yes.

(b) The development projects are part of Nagaland's Third Five Year Plan. This Plan lays emphasis on agriculture, production, village and small-scale industries and expansion of medical and educational facilities.

(c) A substantial majority of Naga people are working enthusiastically for the success of Nagaland's development programme. This has gone a long way in the lessening of tension in Nagaland.

Tea Consignments at Cochin

*30. **Shri A. V. Raghavan:**
Shri A. K. Gopalan:
Shri M. K. Kumaran:

Will the Minister of **Commerce and Industry** be pleased to state.

(a) whether Government are aware of the serious situation created by the lack of shipping space particularly to the U.K. at Cochin;

(b) whether large consignments of tea intended for exports are lying idle without clearance in the warehouses at Cochin;

(c) whether it is a fact that weekly auctions of leaf tea and tea dusts have been put off to tide over the present shipping difficulty; and

(d) the action taken to tide over this situation?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). A quantity of about 7,000 tonnes of tea had accumulated at Cochin in the beginning of July.

(c) The Tea Trade Association of Cochin postponed the Auctions scheduled for 19th and 24th July to the 24th and 31st July, 1962 respectively, *i.e.* by one week in each case.

(d) The consignments are expected to be cleared by the middle of August. The Malabar-U.K. Conference Lines have now allotted adequate shipping space, on the intervention of our Freight Investigation Bureau.

Indians in Ceylon

*31. **Shri Raghunath Singh:**
Shri Nambiar:
Shri Yashpal Singh:
Shrimati Renu Chakravartty:
Shrimati Maimoona Sultan:
Shri A. N. Vidyalankar:
Shri Hem Barua:
Shri Mohammad Elias:
Shri Prakash Vir Shastri:
Shri Basumatari:
Shri D. C. Sharma:

Will the **Prime Minister** be pleased to state whether it is a fact that Indo-Ceylonese official talks have been initiated to solve the problem of persons of Indian origin in Ceylon and the talks will be continued later between the two Prime Ministers of the countries?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): The Ceylon High Commissioner in New Delhi has been discussing recently the question of the future of persons of Indian origin in Ceylon with the officials of the Exter-

nal Affairs Ministry. The talks are preliminary in nature and it is not possible to state at this stage if the talks will be continued later between the Prime Ministers of the two countries and, if so, when.

Housing Schemes in States

*32. **Shri P. Venkatasubbaiah:** Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) whether it is a fact that Government propose to call a conference of Ministers of State Governments to discuss the various housing schemes that have been sponsored by the Central Government through the agencies of the State Governments;

(b) whether funds made available under these schemes have been utilized by the State Governments; and

(c) whether any additional financial assistance has been sought by any State Governments?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) Yes.

(b) Yes, to a large extent.

(c) Yes, almost all the State Governments have asked for additional funds for the Third Plan period under one Scheme or the other.

Provident Fund Money of Indian Workers

*33. **Shrimati Renu Chakravartty:** Will the Minister of **Labour and Employment** be pleased to state:

(a) the reasons for not putting provident fund of Indian citizens working in international airlines under the Provident Fund Commissioner's jurisdiction;

(b) whether it is a fact that lakhs of rupees accuring to the Indian workers as Provident Fund are kept in London and other foreign banks; and

(c) if so, whether it is proposed to review the legal aspects of the matter?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) The Air Transport Industry has not yet been covered under the Employees' Provident Funds Act, 1952.

(b) and (c). The information is being collected.

Industrial Estate in Kathmandu with Indian Aid

*34. { **Shri P. K. Deo:**
Shri Narendra Singh Mahida:

Will the **Prime Minister** be pleased to state:

(a) whether an Industrial Estate is going to be set up at Kathmandu with the help of the Government of India;

(b) if so, the nature of help given; and

(c) when the Industrial Estate will be completed?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir.

(b) The Government of India have agreed to provide funds to the extent of Rs. 18 lakhs towards the cost of setting up the Estate. India will also provide technical personnel and equipment and render necessary assistance in the preparation of the project reports and the design and construction of the buildings.

(c) The first stage of the project comprising 12 workshop sheds, one central workshop and ancillary buildings will be completed by March. 1963. 18 workshop sheds, earmarked for the second stage, will be taken up according to the demand.